

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 299 of 1995.

Wednesday this the 27th day of August, 1997.

CORAM:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. A.B. Desayus, Survey Assistant,
No 21, Party, Southern Circle,
Survey of India, Vallakadavu P.O.,
Trivandrum.

2. George Thomas, Survey Assistant,
No.21/D, Survey of India,
Vallakadavu P.O., Trivandrum.
(By Advocate Shri Poly Mathai)

... Applicants

Vs.

1. Union of India, represented by
its Secretary, Department of
Science and Technology, New Delhi.

2. Surveyor General of India,
Dehradun U.P.- 248 001.

3. The Director, Survey of India,
Southern Circle, Kovamangala II
Block, Sariapura Road, Bangalore-
560 034.

4. Surveyors' Association represented
by its General Secretary,
Brundaban Patru, Central
Headquarters, Dehradun, U.P. .. Respondents

(By Advocate Shri P.R. Ramachandra Menon, ACGSC(R.1-3)
By Advocate Shri KRB Kaimal (R-4)

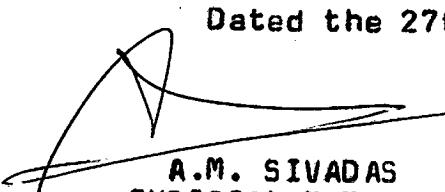
The application having been heard on 27th August,
1997, the Tribunal on the same day delivered the following.

ORDER

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

When the application came up for hearing today,
the learned counsel for applicants submitted that the
applicants propose to move the departmental authorities
for the reliefs they sought in the application and that
they are withdrawing the original application. The
application is dismissed as withdrawn, No costs.

Dated the 27th August, 1997.


A.M. SIVADAS
JUDICIAL MEMBER


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER